(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 5608/16/16]

- (iii) (a) Annual Report and Accounts of the Hindustan Petroleum Corporation Limited (HPCL), Mumbai, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 5609/16/16]

- (iv) (a) Annual Report and Accounts of the GAIL (India) Limited, New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 5606/16/16]

- I. Notifications of the Ministry of Commerce and Industry
- II. Reports and Accounts (2015-16) of various Companies, Councils and Institutions and related papers
- III. MoUs (2016-17) between the GoI and various corporations.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table:—

 (i) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification No. G.S.R. 872 (E), dated the 8th September, 2016, publishing the Coffee Board (Cadre and Recruitment) Rules, 2016, under sub-section (3) of Section 48 of the Coffee Act, 1942.

[Placed in Library. See No. L.T. 5478/16/16]

(ii) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) Notification No. S.O. 2895 (E), dated the 8th September, 2016 amending Notification No. S.O. 1371 (E), dated the 19th September, 2005, to substitute certain entries in the original Notification, under sub-section (2H) of Section 29B of the Industries (Development and Regulation) Act, 1951.

[Placed in Library. See No. L.T. 5490/16/16]

- II. (i) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:–
  - (a) Fifty-third Annual Report and Accounts of the MMTC Limited, New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Performance Review of the above Company, for the year 2015-16. [Placed in Library. *See* No. L.T. 5610/16/16]
- (2) A copy each (in English and Hindi) of the following papers:-
  - (i) (a) Thirty-second Annual Report and Accounts of the Council for Leather Exports (CLE), Chennai, for the year 2015-16, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Council.

      [Placed in Library. See No. L.T. 5483/16/16]
  - (ii) (a) Fifty-eighth Annual Report and Accounts of the Sports Goods Export Promotion Council (SGEPC), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Council.

      [Placed in Library. See No. L.T. 5482/16/16]
  - (iii) (a) Sixty-firstAnnualReportandAccountsofthePlasticsExportPromotion Council(PLEXCONCIL),Mumbai, for the year 2015-16, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Council.

      [Placed in Library. See No. L.T. 5481/16/16]
  - (iv) (a) Annual Report of the Shellac and Forest Products Export Promotion Council (SHEFEXIL), Kolkata, for the year 2015-16.
    - (b) Review by Government on the working of the above Council.

      [Placed in Library. See No. L.T. 5480/16/16]
  - (v) (a) Twelfth Annual Report and Accounts of the Pharmaceuticals Export
     Promotion Council of India, (Pharmexcil), Hyderabad, for the year
     2015-16, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Council.

      [Placed in Library. See No. L.T. 5479/16/16]
  - (vi) (a) Annual Report and Accounts of the Central Pulp and Paper Research Institute (CPPRI), Saharanpur, Uttar Pradesh, for the year 2015-16, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above institute.

      [Placed in Library. See No. L.T. 5487/16/16]

- (vii) (a) Fifty-third Annual Report and Accounts of the Basic Chemicals, Cosmetics and Dyes Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 5489/16/16]

- (viii) (a) Fifty-eighth Annual Report and Accounts of the CAPEXIL (formerly Chemicals and Allied Products Export Promotion Council), Kolkata, for the year 2015 -16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.

    [Placed in Library. See No. L.T. 5488/16/16]
- III. (i) Memorandum of Understanding between the Government of India (Department of Commerce, Ministry of Commerce and Industry), and the State Trading Corporation of India Limited (STC), for the year 2016-17.

[Placed in Library. See No. L.T. 5486/16/16]

(ii) Memorandum of Understanding between the Government of India (Department of Commerce, Ministry of Commerce and Industry) and the PEC Limited, for the year 2016-17.

[Placed in Library. See No. L.T. 5484/16/16]

(iii) Memorandum of Understanding between the Government of India (Department of Commerce, Ministry of Commerce and Industry) and the MMTC Limited, for the year 2016-17.

[Placed in Library. See No. L.T. 5485/16/16]

## Report and Accounts (2014-15) of the Nava Nalanda Mahavihara, Bihar and related papers

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the Nava Nalanda Mahavihara, Bihar, for the year 2014-2015.
- (b) Annual Accounts of the Nava Nalanda Mahavihara, Bihar, for the year 2014-15, and the Audit Report thereon.
- (c) Review by Government on the working of the above Mahavihara.